

undergoing Modernisation/Renovation programme, their comparison with other jute mills under private sector is not possible.

(d) There is no such proposal under consideration.

Statement

Physical and financial performance of jute mills under the control of National Jute Manufactures Corporation Ltd. for the last three years is as under :—

	1980-81*	1981-82	1982-83
Production (MT)	54751	114135	122944
Capacity utilisation.	—	61%	68%
Nett loss (Rs. crores)	4.80	17.65	23.31
Cash loss (Rs. crores)	3.47	16.51	20.01

*Note (i) 1980-81 production and financial results cover only a part of the year since mills were vested with NJMC at different dates.

(ii) Figures for 1980-81 are as per Audited Accounts and for 1981-82 and 1982-83 are subject to audit.

ITDC to Establish Hotel at Gauhati

949. SHRI SONTOSH MOHAN DEV :
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the ITDC propose to establish a hotel at Gauhati; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) ITDC has decided to set up a 58-room, 3-Star Hotel at Gauhati in collaboration with the Government of Assam at an estimated cost of Rs. 150 lakhs. Piling work is nearing completion and tenders for Civil Works have been floated.

Permission to States to set up Free Trade Zones in the States

950. SHRIMATI JAYANTI PATNAIK :
SHRI P.K. KODIYAN :
SHRI EDUARDO FALEIRO :
SHRI NARSINH MAKWANA :

Will the Minister of COMMERCE be pleased to state :

(a) whether some State Governments have been allowed to open their own free trade zones in the States;

(b) if so, the names of such States where permission has been given to set up free trade zones;

(c) the purpose behind giving permission to States in this regard;

(d) whether Government have a proposal to consider the opening of more such zones in the country; and

(e) if so, the details of the names of the States where free trade zones are proposed to be opened during the Sixth Plan Period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) and (e) The Government have decided to set up four free trade zones at Cochin (Kerala), Madras (Tamil Nadu), NOIDA (U.P.) and Falta (West Bengal) in addition to the existing two zones viz. Kandla Free Trade Zone, Ghandhidham, and Santacruz Electronics Export Processing Zone (SEEPZ), Bombay.

Embassies of Gulf Countries Insist on Travellers to get Air Tickets from their Country's Airways.

951. SHRI D.S.A. SIVA PRAKASHAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it has come to the notice of Government that Embassies belonging to Gulf countries insist on travellers visiting their countries to get air tickets from the airways belonging to their country before issue of visa; and

(b) if so, what steps Government have taken to stop this unethical practice?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir. Some complaints to this effect have been received.

(b) Government have taken up and are pursuing the matter with the Governments concerned.

Narcotics Cultivation

952. DR. VASANT KUMAR PANDIT : Will the Minister of FINANCE be pleased to state:

(a) the total area in hectares permitted (state-wise) for cultivation of narcotics like (a) bhang, (b) ganja, (c) opium, (d) other varieties in the country;

(b) whether the cultivation and production of narcotics have grown steeply in Madhya Pradesh State;

(c) what administrative machinery has been set-up to monitor acreage, licences, supply of seeds, harvesting and sale of narcotics in the country of export outside; and

(d) what is in general the policy of Government regarding production of narcotics, its sale, export and prevention of smuggling by international gangs and internal agents?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) The Control over 'bhang' and 'ganja' is exercised through State enactments. The Central Government is not in possession of information regarding area permitted by the States for production of 'bhang'. 'Ganja' is produced licitly in the States of Madhya Pradesh, Orissa and West Bengal. The information with regard to cultivation of 'ganja' for the year 1982 in respect of the above States is given below :-

State	Area harvested in hectares
Madhya Pradesh	142
Orissa	30
West Bengal	Nil

The cultivation of opium is at present permitted only in 3 States i.e. Madhya Pradesh, Rajasthan and Uttar Pradesh. The